

IN THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 200/2014

IN

(IA NO 340/2022, MA NO 872/2018, MA NO 875/2014, MA NO 480/2018)

M. C. MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

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THROUGH



Date: 13.02.2025

Place: New Delhi

PRIYANKA SWAMI

ADVOCATE

Counsel for STATE, Uttar Pradesh

F-13, JANGPURA, NEW DELHI 110014

E-mail: advpriyankaswami@gmail.com

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 200/2014

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M. C. MEHTA

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VERSUS

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...RESPONDENTS

**COMPLIANCE REPORT ON BEHALF OF DISTRICT MAGISTRATE
BALLIA, U.P. IN COMPLIANCE TO THE ORDER DATED 20.01.2025
ALONGWITH THE SUPPORTING AFFIDAVIT.**

MOST RESPECTFULLY SHOWETH

1. That in the matter of Original Application No. 200/2014 (I.A. No. 340/2022, MA. Nos.872/2018, 875/2014 & 480/2018), the Hon'ble National Green Tribunal (NGT) passed an order on **20.01.2025** directing the State of Uttar Pradesh to provide comprehensive timelines and status reports regarding the tapping of drains, setting up of Sewage Treatment Plants (STPs), and ensuring that no untreated sewage is discharged into rivers. The Hon'ble Tribunal further instructed the Chief Secretary, State of UP, to file an affidavit with specific tabulated details and also sought responses for multiple districts, including Kanpur Nagar. The relevant excerpts are as follows:

“...7. Learned Counsel for the applicant referring to Annexure-2 of the report of CPCB has submitted that several untapped drains exist in different cities and, therefore, the State must disclose the timeline for tapping these drains and for setting up the STPs for treating the sewage from these drains. Hence, we require the Chief Secretary, State of UP to file the affidavit disclosing the information relating to each of the drains in different districts, sewage

generated from it, the STP to which it is proposed to be connected, the timeline for making the STP functional, funds which are available, identification and allotment of land for setting up the STP. Let this information be provided in the following tabulated form.-"

Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/Status of Land allotted for STP	FUND / Status of funds provided for the STP	Timeline for making the STP functional	Timeline for Completing the household connectivity to that STP
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2. Though, an affidavit on behalf of the Chief Secretary, State of UP in pursuance to the order dated 06.11.2024 has been filed but above details relating to the drains have not been disclosed.

3. Learned AAG appearing for the State of UP submits that information has been collected, and ground verification of the information concerning the drains and their trapping and discharge of untreated sewage in the river is under verification.

4. Learned Counsel for the applicant submits that she has filed submissions on 18.01.2025. Submissions have not come on record. She has submitted that in the said submissions it has been disclosed that in the year 2024, there was zero progress in all the districts of the State of UP with respect to sewage treatment, bio-medical waste, municipal solid waste, legacy waste, industries versus hazardous waste. She submits that a copy thereof has been supplied to Counsel for the State of UP who will have an opportunity to response to the same within two weeks.

5. Learned Counsel for the applicant has also submitted that atleast for districts Kanpur Nagar, Fatehpur, Varanasi, Mirzapur, Ghazipur, Balia, Sambhal, Meerut and Baghpat, Chandauli, State of UP should file response as directed by order dated 06.11.2024 and disclose the complete details relating to existing drains their tapping/untapping STPs treating the

discharge from these drains and discharge of untreated sewage in the river from the drains. Let this affidavit be filed by the State of UP within a period of two weeks.

6. Having regard to the issue involved in the matter the Head of the UP State Ganga Committee is directed to remain virtually present to assist the Tribunal on the next date of hearing.

7. List on 17.02.2025.”

STATUS OF DRAINS, TAPPING STATUS, SEWAGE TREATMENT PLANTS

2. That it is pertinent to note that the Executive Officer, Nagar Palika Parishad Ballia (vide Letter No. 1436/NPP BALLIA/2024-25, dated 30.01.2025) and the Executive Engineer, Construction Division, U.P. Jal Nigam (Urban), Ballia (vide Letter No. 188/NGT/01, dated 29.01.2025) have informed that the status of the tapped/untapped/partially tapped drain(s) and sewage treatment plant(s) (STPs), along with details such as STP catchment area, network area, and sewer line household connectivity, is summarized in tabular form below. Copies of the respective letters of Nagar Palika Parishad Ballia and U.P. Jal Nigam (Urban) are annexed herewith and marked as **Annexure No. 1**.

STATUS OF TAPPED/UNTAPPED/PARTIALLY TAPPED DRAINS

3. That the complete tabular data enumerating the Kathal Drain in Ballia (Ganga side) is as under. The table shows the current status of the drain (untapped), quantity of sewage, proposed STP connection, land/funding details, and timelines.

Name of Drain	District / Town	Tapped or Untapped	Quantity of Sewage Discharge from the Drain (MLD)	STP / STP to which the drain is proposed to be connected after tapping	LAND / Status of Land allotted for STP	FUND / Status of funds provided for the STP	Timeline for making the STP functional	Timeline for Completing the household connection to that STP
Kathal Drain	Ballia	Untapped	14.67	Households are to be connected through sewer lines to an under-construction 20 MLD STP at Chhodhar. Currently, the drain is treated through Bio-remediation by Nagar Palika Parishad Ballia. The households will get connected to this STP once the sewer network. The six drains bringing sewage to Kathal Drain are also treated via Bio-remediation.	0.948 Ha allocated in Chhodhar village. STP is under construction.	Funds amounting to INR 23.95 Cr allocated under AMRUT 2.0 program; sanctioned vide G.O. No. 190/AMRUT-2.0/Nau-5-2023 dated 26.09.2023	May 2025 (target date)	DPR for household connections (14,342 households) against previously laid 58 km sewer line is submitted for approval. Target completion: May 2026. PFR for remaining sewer laying + HH connections is also submitted; expected to complete within 2 years of approval (approval awaited).

Elaboration: The above table shows that **Kathal Drain** leading to River Ganga in Ballia is **untapped**. The **20 MLD STP** at Chhodhar village is **under construction** under the AMRUT 2.0 program (sanctioned via G.O. No. 190/AMRUT-2.0/Nau-5-2023 dated 26.09.2023).

SUMMARY OF TAPPING STATUS

4. That summarized overview of the number of drains, their tapping status, and the corresponding sewage loads (in MLD) in Nagar Palika Parishad Ballia is given below:

S. No	District	Total Drains	Tap ped	Parti ally Tapp ed	Total Treat ed Sewa ge of Parti ally Tapp ed Drain (ML D)	Total Untre ated Sewag e of Partia lly Tappe d Drains	Untap ped	Total Sewage Genera tion (MLD)	Total Trea ted (ML D)	Total Untre ated Sewag e (MLD)	Total Trea ted %	Total Untre ated %	Remarks
1	Ballia	1	0	0	0	0	1	14.67	14.67	0	100	0	STP under construction. Six drains in NPP Ballia meet with Kathal Drain; these are being treated by Bioremediation (alternative method).

Elaboration: The total sewage generation in Nagar Palika Parishad Ballia is **14.67 MLD**. Currently, there is **no functional STP**; hence the entire sewage load is

untapped (14.67 MLD) but is being subjected to **Bio-remediation** as an interim measure.

BIOREMEDIATION IN UNTAPPED DRAINS

5. That there are six drains in Nagar Palika Parishad Ballia which meet with Kathal Drain, all of which are being treated by **Bio-remediation methods** (as an alternative measure) until the STP at Chhodhar becomes operational.

STATUS OF SEWAGE TREATMENT PLANTS IN NAGAR PALIKA PARISHAD BALLIA

6. **District: Ballia**
- **Sewage Generated:** 14.67 MLD
 - **Sewage Treated (Currently):** 0.00 MLD (There is one STP under construction in Nagar Palika Parishad Ballia, designed for **20 MLD** capacity.)
 - **Untapped/Untreated:** 14.67 MLD

S. No	District	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Operational Status	No. of Drains tapped in	Compliance Status w.r.t NGT Order 30.04.2019	Compliance Status w.r.t MoEF&CC norms 13.10.2017
1	Ballia	01	20	Under Construction; Target May 2025	Under Construction; Target May 2025	Not Applicable	Not Applicable	Not Applicable

REPORT ON LEGACY WASTE STATUS IN NAGAR PALIKA PARISHAD BALLIA

7. That as per the information furnished by U.P. Jal Nigam (Urban), Azamgarh vide Letter No. 104/kary-25/4 dated 27.01.2025, the **total legacy waste in NPP Ballia was 337,714.50 MT**, and it has been reported to be **100% processed/disposed**.

STATUS OF SOLID WASTE PROCESSING PLANT OPERATED BY NAGAR PALIKA PARISHAD BALLIA

8. That the total Municipal Solid Waste (MSW) generation in Nagar Palika Parishad Ballia stands at **36.50 TPD**, and **100% of this waste** is processed daily at the MSW plant located at Basantpur, which has a capacity of 50 TPD. Processing primarily involves mechanical segregation via Trommel Machines. Construction & Demolition (C&D) waste is utilized for **filling ditches on roads**.

REPORT OF MINING IN BALLIA

9. That in accordance with the “**Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020)**” and “**Sustainable Sand Mining Management Guidelines, 2016**”, there are **2 sand mining areas** currently operating in the district. The total mining area (for sand) is **16.90 hectares**. All the operators have obtained valid clearances as per statutory requirements.

REPORT ON REGULATION OF FLOOD PLAIN ZONE IN BALLIA

10. That the Special Secretary, Irrigation and Water Resources Section-4, Lucknow, has issued **Government Order No. 24/2025/107/2025-27-Irrigation-4-16(Writ)/NGT/2023** dated **29.01.2025** in **O.A. No. 515/2023 (Ganga Pollution vs. State of U.P. & Ors.)**—earlier O.A. No. 200/2014 (M.C. Mehta vs. Union of India & Ors.)—pursuant to the Hon’ble NGT order dated 12.11.2024. The said G.O. demarcates the **flood plain zone** of the Ganga River (Segment-B, Phase-2: Unnao to Ballia) based on coordinates (latitude & longitude). Necessary instructions for

regulation, demarcation, and protection of flood plain areas are being enforced by the District Administration in coordination with the Irrigation Department.

BIOMEDICAL WASTE MANAGEMENT

11. That the data pertaining to biomedical waste (BMW) management, as furnished by the Chief Medical Officer:

- **Total Number of Government Health Care Facilities (HCFs): 15**
 - Average Biomedical Waste generated: **~4,310.25 kg/month**
 - **All 4,310.25 kg/month** is treated at the designated Common Bio-medical Waste Treatment Facility (CBWTF).
- **Total Number of Private Health Care Facilities (HCFs): 168**
 - Average Biomedical Waste generated: **~3,105.60 kg/month**
 - **All 3,105.60 kg/month** is treated at the designated CBWTF.
- **CBWTF Used: M/s Silkon Welfare Society Ghazipur** (authorized to collect, transport, and treat biomedical waste from Ballia).

12. That in light of the above submissions and ongoing compliance efforts, it is humbly submitted that all concerned authorities—including the departments overseeing sewage treatment, municipal solid waste management, biomedical waste management, and flood plain demarcation—are collectively striving to fulfill the directions of the Hon’ble National Green Tribunal. The measures and action plans detailed herein reflect the District Administration’s commitment to environmental conservation and public health protection.

13. That the District Magistrate, Ballia, remains vigilant and proactive to ensure that the directives issued by the Hon’ble Tribunal are strictly implemented without delay or dilution. The District Administration stands ready to take all necessary steps for environmental safeguarding and the welfare of the public, thus upholding the spirit and purpose of the Hon’ble NGT’s orders.

39828

THROUGH



Date: 13.02.2025

Place: New Delhi

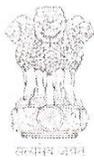
PRIYANKA SWAMI

ADVOCATE

Counsel for STATE, Uttar Pradesh

F-13, JANGPURA, NEW DELHI 110014

E-mail: advpriyankaswami@gmail.com



INDIA NON JUDICIAL

39829



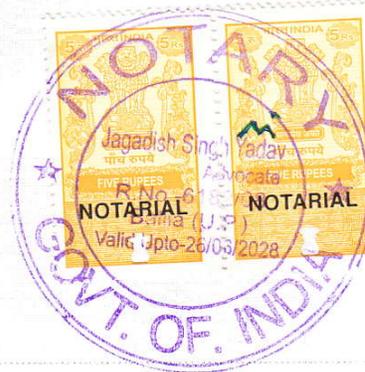
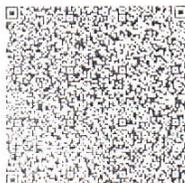
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Government of Uttar Pradesh

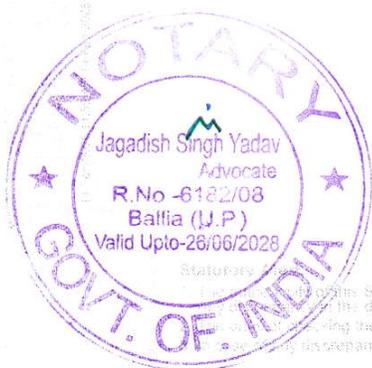
e-Stamp

SIGNATURE
ACC Name: Vijay Bahadur
ACC Code No - UP14424204
ACC Address-Japlinganj, Ballia
License No - 718/2020
Collectrate Compound, Ballia (U.P.)
Mobile No- 8299058226

Certificate No. : IN-UP98109871262947X
 Certificate Issued Date : 14-Feb-2025 11:55 AM
 Account Reference : NEWIMPACC (SV)/ up14424204/ BALLIA SADAR/ UP-BAL
 Unique Doc. Reference : SUBIN-UPUP1442420493436409251591X
 Purchased by : Praveen Kumar Laxkar S O Shri Gopal Lal
 Description of Document : Article 4 Affidavit
 Property Description : Not Applicable
 Consideration Price (Rs.) :
 First Party : Praveen Kumar Laxkar S O Shri Gopal Lal
 Second Party : The N G T Principal Bench New Delhi
 Stamp Duty Paid By : Praveen Kumar Laxkar S O Shri Gopal Lal
 Stamp Duty Amount(Rs.) : 10
 (Ten only)



Please write or type below this line



UP
14/02/25

PRAVEEN KUMAR LAXKAR S O SHRI GOPAL LAL PRAVEEN KUMAR LAXKAR S O SHRI GOPAL LAL

BEFORE THE NATIONAL GREEN

TRIBUNAL PRINCIPAL BENCH, NEW DELHI

Original Application No.200/2014(I.A.No.340/2022,M.A.Nos.872/2018,
875/2014 & 480/2018)

M.C.Mehta

Applicant

Versus

Union of India & Ors.

Respondent(s)

AFFIDAVIT

I, Praveen Kumar Laxkar aged about 42 years s/o Shri Gopal Lal is presently posted as District Magistrate having office at Ballia.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit on behalf of the District Magistrate Ballia before this Tribunal.
2. That the accompanying Affidavit has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying Affidavit are true and correct and the knowledge has been derived from official records and nothing material has been concealed therefrom.

14/02/25

DEPONENT



VERIFICATION

Verified on solemn affirmation at **District Ballia (U.P)** on this **14 February** day **Friday** of 2025, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

[Handwritten Signature]
14/02/25

DEPONENT

Registrar No. 01 Serial No. (64) Date. 14.02.2025
Solemnly Affirmed & Declared Befor Me
by the Deponent who is Identified
by Shri. *Self*.....
M. S. Yadav
14.02.2025
Jagadish Singh Yadav
NOTARY BALLIA
Govt. Of India





E-mail:-upjn.ballia@gmail.com
Mob:-9473942710

कार्यालय अधिशासी अभियन्ता

निर्माण खण्ड, उत्तर प्रदेश जल निगम (नगरीय), बलिया।

पत्रांक: 188 / N.C.T / 01

दिनांक: 29-1-2025

सेवा में,

प्रभागीय निदेशक,
सामाजिक वानकी प्रभाग
बलिया।

विषय:- मा0 राष्ट्रीय हरित अभिकरण में योजित ओ0ए0सं0-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 20.01.2025 के अनुसार सूचना उपलब्ध कराने के सम्बन्ध में। महोदय,

उपर्युक्त विषयक मा0 राष्ट्रीय हरित अभिकरण में योजित ओ0ए0सं0-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 20.01.2025 के अनुसार निर्धारित प्रारूप में सूचना संलग्न कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित किया जा रहा है।

संलग्नक:-उपर्युक्तानुसार।

महोदय

(पीयूष मौर्य)

अधिशासी अभियन्ता

पृ0सं0: / /

दिनांक:

प्रतिलिपि-निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय, बलिया।
2. मुख्य विकास अधिकारी बलिया।

अधिशासी अभियन्ता

**MC MEHTA Vs UoI
O.A. No. 200 OF 2014
State of Uttar Pradesh**

District Name: Ballia, NPP

STATUS OF TAPPED/UNTAPPED/PARTIALLY TAPPED DRAINS-

Below is the complete tabular data enumerating Kathal drain in Ballia (Ganga Side), specifying it is untapped. The table also includes the quantity of sewage discharge in MLD, the STP connection (if any) the timeline, and land/funding details (where applicable).

S.No	Name of Drain	District /Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/	LAND/	FUND	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
					STP to which the drain is proposed to be connected after tapping	Status of Land allotted for STP	Status of funds provided for the STP		
I	II	III	IV	V	VI	VII	VIII	IX	X
1	Kathal Drain	Ballia	Untapped	14.67	HouseHolds are to be connected through sewer lines to under construction 20 MLD STP at Chhodhar. Currently the drain is treated through Bio Remediation method by Nagar Palika Parishad Ballia. The Households will get connected to this STP through Sewer Network. The six drains bringing sewage to Kathal Drain is being treated through Bio Remediation Method.	Land, 0.948 Ha allocated in Chhodhar village. STP under construction.	Funds amounting to Rs. 23.95 Cr INR are allocated for STP under AMRUT 2.0 program and sanctioned vide G.O No.- 190/AMRUT-2.0/Nau-5-2023 dated 26.09.2023	25-May	DPR for household conections (14342 households) against previously laid sewerline of 58 Kms is submitted for approval and is targeted to be completed by May 2026. PFR for balance sewer laying and household connections is already submitted and will be completed in two years from date of approval (Approval Awaited)

(Elaboration: The above table shows that Kathal drain leading to the Ganga river in Ballia is untapped. The STP referenced in the table.(20 MLD STP at in Chhodhar village) is under construction under the AMRUT 2.0 program and sanctioned vide G.O No.- 190/AMRUT-2.0/Nau-5-2023 dated 26.09.2023.)


Executive Engineer
Construction Division
U.P Jal Nigam (Urban) Ballia

39833

39834

कार्यालय नगर पालिका परिषद बलिया

पत्रांक सं०- 1436/न०पा०प० बलिया /2024-25

दिनांक- 30/1/2025

सेवा में,

प्रभागीय निदेशक,
सामाजिक वानकी प्रभाग सदस्य सचिव,
जिला गंगा समिति बलिया।

विषय:- मा० राष्ट्रीय हरित न्यायाधिकरण में योजित ओ०ए०सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 20.01.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषय का सन्दर्भ ग्रहण करने का कष्ट करें जिसके अन्तर्गत मा० राष्ट्रीय हरित न्यायाधिकरण में योजित ओ०ए०सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 20.01.2025 की अनुपालन आख्या संलग्न कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित किया जा रहा है।



अधिसासी अधिकारी
नगर पालिका परिषद बलिया

संलग्नक:- उपरोक्तानुसार।

प्रतिलिपि:-निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषिता

1. जिलाधिकारी महोदय / अध्यक्ष जिला गंगा समिति बलिया।
2. मुख्य विकास अधिकारी बलिया।
3. मुख्य राजस्व अधिकारी बलिया।

अधिसासी अधिकारी
नगर पालिका परिषद बलिया

STATUS OF DRAINS, TAPPING STATUS, SEWAGE TREATMENT PLANTS-

It is pertinent to note that the Executive Officer Nagar Palika Parishad Ballia (vide Letter no. 1436/NPP BALLIA/2024-25, dated 30.01.2025) and Executive Engineer, Construction Division, U.P. Jai Nigam (Urban), Ballia (vide letter no. 188/NGT/01, dated 29.01.2025) have informed that the status of tapped/untapped/partially tapped drain and sewage treatment plant (STP), along with details such as STP's catchment area, network area, and sewer line household connectivity, is summarized in tabular form (below). The letters of Nagar Palika Parishad Ballia and UPJN (Urban) are filed here with and marked as Annexure No. 1

STATUS OF TAPPED/UNTAPPED/PARTIALLY TAPPED DRAINS-

Below is the complete tabular data enumerating Kathal drain in Ballia (Ganga Side), specifying it is untapped. The table also includes the quantity of sewage discharge in MLD, the STP connection (if any) the timeline, and land/funding details (where applicable).

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(Elaboration: The above table shows that Kathal drain leading to the Ganga river in Ballia is untapped. The STP referenced in the table. (20 MLD STP at in Chhodhar village) is under construction under the AMRUT 2.0 program and sanctioned vide G.O No.-190/AMRUT-2.0/Nau-5-2023 dated 26.09.2023.)

[Handwritten signatures]

SUMMARY OF TAPPING STATUS-

Below is a summarized overview of the number of drains, their tapping status, and the corresponding sewage loads (in MLD) in order to present an accurate picture:

S. No	District/Town	Total	Tapped	Partially Tapped	Total Treated Sewage of partially tapped drain(MLD)	Total Untreated Sewage of partially tapped drains	Untapped	Total Sewage Generation (MLD)	Total Treated (MLD)	Total Untreated Sewage (MLD)	Total Treated %	Total Untreated %	Remark
1	Ballia	1	0	0	0	0	1	14.67	14.67	0	100	0	STP is under construction. by Jal Nigam (Urban) There are six drains in Nagar Palika Parishad Ballia which meet with Katahal Drain. These six drains are being treated by Bio-remediation method (as alternative method).

(Elaboration: This table reflects that Nagar Palika Parishad Ballia total sewage generation 14.67 MLD, is treated by bioremediation method.

BIOREMEDIATION IN UNTAPPED DRAINS-

There are six drains in Nagar Palika Parishad Ballia which meet with Katahal Drain. These six drains are being treated by Bio-remediation method (as alternative method). ANNEXURE 2.

REPORT ON LEGACY WASTE STATUS IN NAGAR PALIKA PARISHAD BALLIA-

In Nagar Palika Parishad Ballia total legacy waste is 337714.50 MT which is already processed 100%, as reported by C&Ds Uttar Pradesh Jal Nigam (urban) Azamgarh vide letter no 104/kary-25/4 dated 27.01.2025.

STATUS OF SOLID WASTE PROCESSING PLANT OPERATED BY NAGAR PALIKA PARISHAD BALLIA-

Total generation of MSW in Nagar Palika Parishad Ballia is 36.50 TPD and Total 36.50 Tonnes (100%) MSW is processed daily at MSW plant Basantpur (capacity is 50 TPD). Processing is done by mechanical means (Tromel Machine). C&D waste are used to fill the ditches on road.

[Handwritten signatures and initials]